Annexure-2

Name of the corporate debtor:- Shrinivas Electricals GTD Private Limited (in Liquidation)

Date of commencement of liquidation :- 30/01/2023 (Liquidation order was made available on NCLT Portal on 16/02/2023)

List of stakeholders as on: 31/03/2023

## **List of unsecured financial creditors** (Amount in ₹)

S	l. I	Name of creditor	Identif	ication			Details of claim admitted				Amount of Amount	Amount	Amount of claim	Amount of	Remarks, if any
N	0		No.								contingent	of any	rejected	claim under	
.					Date of	Amount	Amount of	Nature of claim	Amount covered by	% share in	claim	mutual		verification	
					receipt	claimed	claim		guarantee	total amount		dues,			
							admitted			of		that may			
										claims		be set off			
										admitted					
Ļ	4									1.500/			<b></b>		
1		Nirmiti Infra Developers			CIRP claim	67,500,000			-	4.58%	-	-	67,500,000		Note 1
	P	P Ltd					42,542,278	Unsecured Loan							
2	1	Nirmiti Construction			CIRP claim	118,500,000			-	12.62%		-	118,500,000		Note 1
							117,257,856	Unsecured Loan							
	7	Total				186,000,000	159,800,134		=			-	186,000,000		

Note 1:-No claim received in Liquidation process, hence claim admitted during CIRP is considered